

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **03.03.2025** (MONDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	TA (AT) No. 04/2024 (Comp App (AT) No. 278/2024 For Stay IA No. 6167/2024 For Exemption IA No. 6168/2024) For Urgent Hearing IA No. 17/2025	The Insurance Regulatory and Development Authority of India Vs Shriram General Insurance Company Ltd. WITH	Mr. Mayank Sapra	Ms. Preeti Mohan
2.	Comp App (AT) (CH) No. 31/2024 For Stay IA No. 613/2024 For Urgent Hearing IA No. 1313/2024 For Additional docs IA No. 1166/2024	Insurance Regulatory and Development Authority of India Vs Shriram Life Insurance Company Limited WITH	Mr. G Vairava Subramanian	Ms. Preeti Mohan
3.	Comp App (AT) (CH) No. 66/2024 For Stay IA No. 985/2024	The Insurance Regulatory & Development Authority of India Vs Shriram Gi Holdings Pvt. Ltd. WITH	Mr. G Vairava Subramanian	Ms. Preeti Mohan
4.	Comp App (AT) (CH) No. 67/2024 For Stay IA No. 986/2024	The Insurance Regulatory & Development Authority of India Vs Shriram Li Holdings Pvt. Ltd.	Mr. G Vairava Subramanian	Ms. Preeti Mohan
5.	Comp App (AT) (CH) (Ins) No. 77/2025	Immaneni Eswara Rao Vs Bank of India WITH	Mr. Y Suryanarayana	
6.	Comp App (AT) (CH) (Ins) No. 78/2025	Immaneni Eswara Rao Vs Bank of India & Anr. WITH	Mr. Y Suryanarayana	
7.	Comp App (AT) (CH) (Ins) No. 80/2025	Immaneni Eswara Rao Vs Bank of India WITH	Mr. Y Suryanarayana	
8.	Comp App (AT) (CH) (Ins) No. 81/2025	Immaneni Eswara Rao Vs Bank of India	Mr. Y Suryanarayana	
9.	Comp App (AT) (CH) (Ins) No. 36/2025 Delay in refiling IA No. 127/2025 For Stay IA No. 128/2025	Ketan C Bagadia Vs Radhakrishnan Dharmarajan, Liquidator of Nexus Electro Steel Ltd. & Anr.	Mr. R Sivaraman	

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10.	Comp App (AT) (CH) (Ins) No. 108/2025 For Delay in refiling IA No. 303 & 304/2025 For Condone Delay IA No. 305/2025	Transtar Handling & Warehousing Co. Vs Ennore Cargo Container Terminal Pvt. Ltd.	Mr. Shivam Sharma	
11.	Comp App (AT) (CH) (Ins) No. 116/2025 For Condone Delay IA No. 323/2025	Government of Tamil Nadu, Commercial Taxes and Registration Dept. Vs CA. Mahalingam Suresh Kumar Official Liquidator of Jaimurugan Textiles Ltd.	Mr. B Vijay	
12.	Comp App (AT) (CH) (Ins) No. 75/2025	Immaneni Eswara Rao Erst. RP of Apex Meadows Pvt. Ltd. Vs Baisetty Ajay Kumar & Anr.	Mr. Y Suryanarayana	
13.	Comp App (AT) (CH) (Ins) No. 76/2025 Delay in refiling IA No. 340/2025	Immaneni Eswara Rao Vs Bank of India	Mr. Y Suryanarayana	
14.	Comp App (AT) (CH) (Ins) No. 126/2025 For Condone Delay IA No. 343/2025 For Stay IA No. 344/2025	The Director/Technical Tamil Nadu Green Energy Corporation Ltd. (Erstwhile Director/Generation, Non-Conventional Energy Sources TANGEDCO) Vs Renuka Devi Rangaswamy, RP of Regen Infrastructure & Service Pvt. Ltd.	Mr. ST Raja	Mr. B Dhanaraj For Caveator
15.	Comp App (AT) (CH) (Ins) No. 127/2025 For Stay IA No. 342/2025	Bulktrans Logistics Pvt. Ltd. Vs Radhakrishnan Dharmarajan, RP of Fossil Logistics Pvt. Ltd.	Ms. Alpa Jain, PCS	

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
16.	IA No. 715/2021 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 345/2021 For Exemption IA No. 713/2021 For Stay IA No. 714/2021	Dr. P. Mahalingam Vs Santhosh Hospitals Pvt. Ltd. through Liquidator, Deepa Venkat Ramani and 2 Ors	Mr. Saurab Kalia	Mr. Chandramouli Prabhakar- R1

17.	IA No. 293/2025 (For Additional docs.) in Comp App (AT) (CH) (Ins) No. 30/2024 For Directions IA No. 97/2024	Canara Bank Rep by Chief Manager Vs R Aravindakshan Nair, Liquidator of Lakeview Ayurvedic Resorts and Research Centre Pvt. Ltd.	Mr. Harikumar G Nair	Mr. Jerin Asher Sojan
18.	IA No. 59 & 203/2025 (For Direction) in Comp App (AT) (CH) (Ins) No. 403/2024 For Stay IA No. 1098/2024 For Exemption IA No. 1099/2024	Rocksand Minerals Pvt. Ltd. Vs J. Karthiga (Resolution Professional of GK Steel and Allied Industries Ltd.) & 7 Ors. WITH	Mr. Pranav Gopalakrishnan	Mr. Ravi Rajagopalan R6 R7 Mr. ML Ganesh- R8
19.	Comp App (AT) (CH) (Ins) No. 404/2024 For Exemption IA No. 1100/2024 For Stay IA No. 1101/2024	Rocksand Minerals Pvt. Ltd. Vs International Asset Reconstruction Co Pvt. Ltd (IARCL) & 2 Ors.	Mr. Pranav Gopalakrishnan	Mr. Ravi Rajagopalan R1 R2 Mr. ML Ganesh- R3
20.	IA No.1095/2023 & 1260/2024 (For Directions) in Comp App. (AT) (CH) (Ins) No. 220/2022 For Stay IA No. 476/2022	P Mohanraj & 2 Ors. Vs Axis Bank Ltd. & 6 Ors	Mr. TK Bhaskar	Ms. Poornima Hatti- R1 Mr. V Mahesh- R3 Mr. Vipin Warriar R4
21.	IA No. 1291/2024 (For Condone Delay) In Comp App (AT) (CH) (Ins) No. 471/2024 For Stay IA No. 1290/2024	Davidroots LLP Vs Phoenix ARC Pvt. Ltd. & 4 Ors.	Mr. Avinash Krishnan Ravi	Ms. Abitha Banu- R1
22.	IA No. 141/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 38/2025 For Stay IA No. 142/2025	Assistant Commissioner, State Goods and Service Taxes Dept. Vs CA Rajendran PR & Anr	Mr. EK Kumaresan	

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
23.	Restoration No. 06/2025 in Comp App (AT) (CH) (Ins) No. 131/2023	Canara Bank Vs Nitin Vishwanath Panchal, RP of Galada Power & Telecommunication Ltd. & 7 Ors.	Mr. ML Ganesh	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
24.	Comp App (AT) (CH) (Ins) No. 443/2023	Nagarjuna Steel Pvt. Ltd. Vs Preca Solutions India Pvt. Ltd.	Mr. Raja Shekar Rao Salvaji	Mr. Rohan Rajasekaran

25.	Comp App (AT) (CH) No. 05/2024 For Stay IA No. 82/2024	Pillayar Investments & Finance Pvt. Ltd. & 2 Ors.	Mr. Naveen Kumar Murthi	
26.	Comp App (AT) (CH) (Ins) No. 117/2024 For Stay IA No. 315/2024 For Exemption IA No. 316/2024	Reena Paul Vs CA Francis Mathew, RP WITH	Mr. Avinash Krishnan Ravi	Mr. Ashwin Shanbhag
27.	Comp App (AT) (CH) (Ins) No. 118/2024 For Exemption IA No. 317/2024 For Stay IA No. 319/2024	KG Paul Vs CA Francis Mathew, RP WITH	Mr. Avinash Krishnan Ravi	Mr. Ashwin Shanbhag
28.	Comp App (AT) (CH) (Ins) No. 119/2024 For Exemption IA No. 322/2024 For Stay IA No. 320/2024	Mathew John Vs CA Francis Mathew, RP WITH	Mr. Avinash Krishnan Ravi	Mr. Ashwin Shanbhag
29.	Comp App (AT) (CH) (Ins) No. 120/2024 For Exemption IA No. 324/2024 For Stay IA No. 323/2024	John Zachariah Vs CA Francis Mathew, RP WITH	Mr. Avinash Krishnan Ravi	Mr. Ashwin Shanbhag
30.	Comp App (AT) (CH) (Ins) No. 121/2024 For Exemption IA No. 326/2024 For Stay IA No. 328/2024	Annu Mathew Vs CA Francis Mathew, RP WITH	Mr. Avinash Krishnan Ravi	Mr. Ashwin Shanbhag
31.	Comp App (AT) (CH) (Ins) No. 185/2024 For Stay IA No. 504/2024	Reena Paul Vs Jasin Jose & Anr. WITH	Mr. Avinash Krishnan Ravi	Mr. Ashwin Shanbhag R1 Mr. Keerthikiran Murali R2
32.	Comp App (AT) (CH) (Ins) No. 186/2024 For Stay IA No. 505/2024	KG Paul Vs Jasin Jose & Anr. WITH	Mr. Avinash Krishnan Ravi	Mr. Ashwin Shanbhag R1 Mr. Keerthikiran Murali R2
33.	Comp App (AT) (CH) (Ins) No. 187/2024 For Stay IA No. 506/2024	Annu Mathew Vs Jasin Jose & Anr. WITH	Mr. Avinash Krishnan Ravi	Mr. Ashwin Shanbhag R1 Mr. Keerthikiran Murali R2
34.	Comp App (AT) (CH) (Ins) No. 188/2024 For Stay IA No. 507/2024	John Zacharia Vs Jasin Jose & Anr. WITH	Mr. Avinash Krishnan Ravi	Mr. Ashwin Shanbhag R1 Mr. Keerthikiran Murali R2
35.	Comp App (AT) (CH) (Ins) No. 189/2024 For Stay IA No. 508/2024	Mathew John Vs Jasin Jose & Anr	Mr. Avinash Krishnan Ravi	Mr. Ashwin Shanbhag R1 Mr. Keerthikiran Murali R2
36.	Comp App (AT) (CH) (Ins) No. 303/2024 For Stay IA No. 804/2024 For Exemption IA No. 805 & 806/2024	Kamma Srinivasa Rao, Suspended Director of the Suspended Board of Directors of Corporate Debtor, Trichy Thanjavur Expressways Ltd. Vs National Highways Authority of India (NHAI) & 2 Ors. WITH	Mr. HK Chaturvedi	Mr. CS Chauhan R1

37.	Comp App (AT) (CH) (Ins) No. 304/2024 For Stay IA No. 808/2024 For Exemption IA No. 807 & 809/2024	Kamma Srinivasa Rao, Suspended Director of the Suspended Board of Directors of Corporate Debtor, Trichy Thanjavur Expressways Ltd. Vs National Highways Authority of India (NHAI) & 2 Ors WITH	Mr. HK Chaturvedi	Mr. CS Chauhan R1
38.	Comp App (AT) (CH) (Ins) No. 310/2023 For Stay IA No. 958/2023 & 722/2024 For Exemption IA No. 959 & 960/2023	Kamma Srinivasa Rao, Suspended Director of the Suspended Board of Directors of Corporate Debtor Trichy Thanjavur Expressways Limited Vs IDBI Bank Limited & Anr.	Mr. HK Chaturvedi	Shivakumar and Suresh- R1
39.	Comp App (AT) (CH) (Ins) No. 95/2025 For Stay IA No. 266/2025 For Exemption IA No. 267 & 268/2025	Kamma Srinivasa Rao Trichy- Thanjavur Expressways Ltd. Vs Raghu Babu Gunturu RP, Trichy Thanjavur Expressways Ltd. & Anr.	Mr. HK Chaturvedi	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
40.	Comp App (AT) (CH) No. 90/2022 For Stay IA No. 778/2022	V Subramanian & Anr. Vs Jegatheesan Muthurajan & 9 Ors WITH	Mr. Ramaswamy Meyappan	Ms. Anisha Chandrakumar-R1, R3 Mr. Rohan Rajasekaran - R2 Mr. Raj Kumar Jhabakh- R4, R5 Ms. Johnsy Greta R7 Mr. Kingsly Solomon J- R8 Ms. K. Subbu Ranga Bharathi-R9 Ms. S Elambharathi R10
41.	Comp App (AT) (CH) No. 91/2022 For Urgent Hearing IA No. 785/2022 For Stay IA No. 786/2022	Vaikundarajan Suba Saranya Vs Jegatheesan Muthurajan & 10 Ors. WITH	Ms. K. Subbu Ranga Bharathi	Ms. Anisha Chandrakumar-R1, R3 Mr. Rohan Rajasekaran - R2 Mr. Raj Kumar Jhabakh- R4, R5 Ms. Johnsy Greta R7 Mr. Kingsly Solomon J- R9 Ms. S Elambharathi R11
42.	Comp App (AT) (CH) No.92/2022 For Urgent Hearing IA No. 788/2022 To dispense with IA No. 789/2022 For Stay IA No. 787/2022	S Vaikundarajan Vs Jagatheesan Muthurajan & 10 Ors WITH	Ms. Johnsy Greta	Ms. Anisha Chandrakumar-R1, R3 Mr. Rohan Rajasekaran - R2 Mr. Raj Kumar Jhabakh- R4, R5 Ms. Johnsy Greta-R7 Mr. Kingsly Solomon J- R8 Ms. K. Subbu Ranga Bharathi-R10 Ms. S Elambharathi R11

43.	Comp App (AT) (CH) No.93/2022 For Stay IA No. 790/2022 For Urgent Hearing IA No. 791/2022	Vaikundarajan Velmurugan Vs Jagatheesan Muthurajan & 10 Ors WITH	Mr. J Kingsly Solomon	Ms. Anisha Chandrakumar-R1, R3 Mr. Rohan Rajasekaran - R2 Mr. Raj Kumar Jhabakh-R4, R5 Ms. Johnsy Greta-R7 Ms. K. Subbu Ranga Bharathi-R10 Ms. S Elambharathi R11
44.	Comp App (AT) (CH) No. 94/2022 For Stay IA No. 792 & 794/2022 For Urgent Hearing IA No. 793 & 795/2022	Sumana Balasamy Kamaraj Vs Jegatheesan Muthurajan & 10 Ors	Ms. S. Elambharathi	Ms. Anisha Chandrakumar-R1, R3 Mr. Rohan Rajasekaran - R2 Mr. Raj Kumar Jhabakh-R4, R5 Ms. Johnsy Greta R7 Mr. Kingsly Solomon J-R9 Ms. K. Subbu Ranga Bharathi- R11
45.	TA (AT) No. 278/2021 (CA (AT) No. 67/2020)	Manjunath Dasappa & Anr. Vs TransGlobal Power Ltd. & 4 Ors.	Ms. Priyanka Varma	Mr. TK Bhaskar
46.	Comp App (AT) (CH) No. 30/2021 For Stay IA No. 346/2021	Thirumalai Thirumal Nidhi Ltd Vs S. Hemalatha	Mr. OLV Ganesan	Mr. M Sushant
47.	Comp App (AT) (CH) (Ins) No. 28/2022	Satya Sadasiva Basava Prasad & Anr. Vs Shresht Industries Pvt. Ltd.	Mr. Deep Tarun Bisht	Mr. Y Hema Chander
48.	Comp App (AT) (CH) No. 106/2022	PM Johny Vs KJ Paul & 3 Ors	Mr. Sriram Venkatavaradan	Dr. KS Ravichandran R1- R3
49.	Comp App (AT) (CH) (Ins) 60/2023 For Stay IA No. 224/2023	Bank of India, Perambalur Vs Jayasree M Liquidator, Vasan Construction Company Pvt. Ltd. & Anr. WITH	Mr.R Umasuthan	Mr. B Dhanaraj-R1
50.	Comp App (AT) (CH) (Ins) No. 76/2023 For Stay IA No. 273/2023	Canara Bank, Perambalur Vs Jayasree M Liquidator of Vasan Construction Company Pvt. Ltd & Anr.	Mr.R Umasuthan	Mr. B Dhanaraj-R1
51.	Comp App (AT) (CH) (Ins) No. 165/2023 For Stay IA No. 539/2023	The Chief Manager, Canara Bank Vs Kantipudi Venkata Raju, Erstwhile IRP of SVK Shipping Services Pvt Ltd & Anr.	Mr. ML Ganesh	Mr. Sriram Venkatavaradan R1

52.	Comp App (AT) (CH) (Ins) No. 347/2023 For Exemption IA No. 1059 & 1060/2023 For Stay IA No. 1056/2023	Howden Axial Fans AB Vs BGR Boilers Pvt. Ltd	Mr. Ajay Bhargava	Mr. CP Prasanth Gopal
53.	Comp App (AT) (CH) (Ins) No. 20/2024	Bharat Petroleum Corporation Ltd. Kochi Refinery Vs Vinod Balachandran, Liquidator of Albanna Engineering Pvt. Ltd. & Anr.	Mr. Gautham Venkatesh	Mr.M Sivavarthan R1

02.00 PM

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
54.	Comp App (AT) (CH) (Ins) No. 178/2023 For Stay IA No. 577/2023 For Direction IA No. 1275/2024	Y Shivaram Prasad Vs S. Dhanapal, Liquidator of Servalakshmi Paper Limited & 4 Ors. WITH	Mr. Pranav V Shankar	Mr. AM Ilango- R1 Mr. B Dhanaraj-R2 Ms. Abitha Banu-R5
55.	Comp App (AT) (CH) (Ins) No. 180/2023 For Stay IA No. 579/2023 For Additional Docs. IA No. 318/2025	Indian Overseas Bank Vs S. Dhanapal Liquidator of Servalakshmi Paper Ltd. & Anr. WITH	Mr. ML Ganesh	Mr. AM Ilango- R1 Mr. B Dhanaraj-R2
56.	Comp App (AT) (CH) (Ins) No. 186/2023 For Exemption IA No. 598 & 599/2023 For Stay IA No. 597/2023	VMS Industries Limited Vs S Dhanapal, Liquidator of Servalakshmi Paper Ltd. & 3 Ors	Mr. Nakul Mohta	Mr. AM Ilango -R1 Mr. B Dhanaraj-R4

03.00 PM

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 89/2025 For Stay IA No. 250/2025 To dispense with IA No. 251/2025	Riju Ravindran Suspended Director & Promoter of Think and Learn Pvt. Ltd. Vs Pankaj Srivastava, IRP of Think and Learn Pvt. Ltd. & 3 Ors.	Mr. Adarsh Ramanujan	Mr. Thriyambak J Kannan For Caveator

04.00 PM

**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Defective Cases

S.No.	e-filing No./Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 122/2025 For Condone Delay IA No. 333/2025 For Stay IA No. 334/2025 (With defects)	Punjab National Bank Vs S Rajagopal RP of Sri Vari Metal Pvt. Ltd. & Anr.	Mr. Varun Srinivasan	
2.	Comp App (AT) (CH) (Ins) No. 113/2025 For Stay IA No. 319/2025 (With defects)	Gajjala Yoganand Member of Suspended Board of Directors of Manjeera Constructions Ltd. Vs Birendra Kumar Agarwal, RP of Manjeera Constructions Ltd. & Anr.	Mr. Saurabh Jain	
3.	Comp App (AT) (CH) (Ins) No. 117/2025 For Delay in refiling IA No. 324/2025 (With defects)	D Srinivasa Rao Personal Guarantor of Priyaranjani Fibres Ltd. Vs Stressed Assets Stabilisation Fund & Anr.	Mr. D Srinivasa Rao Party-in-person	
4.	Comp App (AT) (CH) No. 22/2025 For Direction IA No. 301/2025 Delay in refiling IA No. 302/2025 (With defects)	Girish Kumar Sanghi Vs Sanghi Spinners (India) Ltd. & 9 Ors.	Mr. Yogesh Jagia	
5.	Comp App (AT) (CH) (Ins) No. 121/2025 (With defects)	Indian Bank, SAMB Chennai Vs T Prabhakar	Mr. Pranava Charan	
6.	Comp App (AT) (CH) (Ins) No. 123/2025 (With defects)	Vivek Anand Vs S. Santha Kumar	Mr. Adith Narayan Vijayaraghavan	
7.	Comp App (AT) (CH) (Ins) No. 124/2025 (With defects)	Raghava Square Pvt Ltd Vs IVRCL Ltd. & Anr.	Mr. NP Vijaykumar	
8.	Comp App (AT) (CH) (Ins) No. 125/2025 (With defects)	V.V.V Satyanarayana Rao Suspended Director of Ind-Barath Power Infra Limited Vs India Infrastructure Finance Company Limited & 2 Ors.	Mr. Yogesh Jagia	
9.	Comp App (AT) (CH) (Ins) No. 129/2025 (With defects)	State Bank of India SAMB Chennai Vs NK Pothiraaj	Mr. ML Ganesh	
10.	9805117/02186/2024	M Lalitha Vs K Parameswaran Nair & Anr.	Mr. Vinay Mathew Joseph	

11.	9805111/01922/2024	SRS Real Estate Limited Vs LIC Housing Finance Limited & Anr.		
12.	9805118/00190/2025	R.R Techno Mechanicals Private Limited & Anr. Vs Moc Dies and Moulds Private Limited & Anr.		
13.	9805129/01408/2024	Municipal Corporation of Greater Mumbai Vs Abhilash Lal		
14.	9805117/02214/2023	Deputy Commissioner Vs Vinod Balachandran		
15.	9805118/00090/2025	Harsha Vardhan Reddy Vs Merit Inn Southern Star Pvt. Ltd.& Ors.		
16.	9805129/01246/2024	L Madhusudhan Rao Vs State Bank of India		
17.	9805117/02045/2024	Badri Prasad Vs Tata Capital Financial Services Limited & Anr.		
18.	9805118/01156/2024	Hemant Naga Kumar Nerella Vs Rajesh Chillale Resolution Professional of Blue Park Seafoods Private Limited& Ors.		
19.	9805130/02553/2024	Hyderabad Pollution Controls Limited& Ors. Vs S. Radhakrishnan & Anr.		
20.	9805130/00176/2025	G Ravishankar Vs S Radhkrishnan R2& Ors.		
21.	9805130/02751/2024	SEW Infrastructure Limited Vs Amrit Jal Ventures Pvt Ltd.		
22.	9805111/00056/2025	Devinder Parkash Kalra & Ors. Vs Syngenta India Limited		

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **“Mentioning-Name”**.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at: <https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in